

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

No. : L-1/210/2016/CERC

Dated: 16th November, 2016

PUBLIC NOTICE

Subject: Extension of date for submission of comments/suggestions on:

(a) Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Sixth Amendment) Regulations, 2016

(b) Draft Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges & Losses) (Fifth Amendment) Regulations, 2016

Comments/objections/suggestions on the above mentioned draft regulations were invited from the stakeholders and interested persons by 15.11.2016. Requests have been received from various stakeholders for extension of time for submission of their comments.

2. Considering the requests, the Commission has extended the last date for submission of comments/suggestions/objections till 25.11.2016.

3. Public hearing on the above mentioned draft regulations shall be held on 17.11.2016 at 1500 hours as scheduled.

**Sd/-
(Shubha Sarma)
Secretary**